

**STATEMENT SHOWING THE STATISTICAL INFORMATION REGARDING INSTITUTION,
DISPOSAL AND PENDENCY OF DIFFERENT CASES DURING 4th QUARTER, 2016**

(For the Court News & Supreme Court of India)

Name of the Judgeship / Court: Gajapati at Paralakhemundi.

Category of Case	Opening Balance at the beginning of the Quarter	Institution during the quarter	Disposed of during the quarter				Closing Balance at the end of the	Pendency of Cases		
			Contested	Uncontested	Others, if any	Total		0 to 5 Years	More than 5 years	
									5 to 10 Years	Over 10 Years
(A) CIVIL CASES										
1.Suits (All)	343	36	20	29	0	49	330	274	34	22
2.Civil Appeal	67	10	3	2	1	6	71	67	3	1
3. Misc. Appeal	9	0	0	0	0	0	9	9	0	0
4.Civil Revision	2	2	0	0	0	0	4	2	0	2
5.Execution	82	6	0	4	0	4	84	42	18	24
6.M.J.C.+ Spl.Act.(Civil)										
(a) MJC	96	23	7	20	0	27	92	84	5	3
(b) Spl. Act (Civil)	14	0	1	2	0	3	11	11	0	0
(c) Oth. Cases, if any	24	1	0	3	0	3	22	7	5	10
TOTAL	134	24	8	25	0	33	125	102	10	13
7.M.A.C.	51	3	2	5	0	7	47	44	3	0
(A) TOTAL	688	81	33	65	1	99	670	540	68	62
(B) SESSIONS COURT CASES										
1.Sessions	209	43	26	0	0	26	226	209	11	6
2.Criminal Appeal	52	4	3	1	0	4	52	52	0	0
3.Criminal Revision	12	3	5	1	0	6	9	8	1	0
4.(a)Crl. Misc.(Bail)	8	73	76	1	1	78	3	3	0	0
(b)Crl. Misc. (others)	9	1	0	0	0	0	10	6	4	0
5.Spl. Act(Crl.)										
(i) SC & ST(PoA) Act	17	3	1	0	0	1	19	18	1	0
(ii)N.D.P.S. Act	159	15	9	17	0	26	148	134	13	1
(iii) Electricity Act	12	0	0	5	0	5	7	7	0	0
(iv) POCSO Act	39	4	4	0	0	4	39	39	0	0
(v) OPID Act	0	0	0	0	0	0	0	0	0	0
(vi) Drugs &Cosmetic Act	0	0	0	0	0	0	0	0	0	0
(vii) Others,if any	0	0	0	0	0	0	0	0	0	0
TOTAL of Spl. Act Cases	227	22	14	22	0	36	213	198	14	1
6. P.C.Act Cases										
(i)Vigilance	0	0	0	0	0	0	0	0	0	0
(ii) C.B.I.	0	0	0	0	0	0	0	0	0	0
TOTAL of P.C. Act Cases	0	0	0	0	0	0	0	0	0	0
(B) TOTAL	517	146	124	25	1	150	513	476	30	7
(C) JUVENILE CASES										
(C) JUVENILE CASES	29	7	9	0	4	13	23	23	0	0
(D) CRIMINAL CASES (Magisterial Courts)										
(i) General File	6582	4028	0	4150	0	4150	4126*	3449	272	405
(ii) Trial File	1934	0	208	2104	40	2352	1916	1369	376	171
(D) TOTAL	8516	4028	208	6254	40	6502	6042	4818	648	576
Total of B, C & D	9062	4181	341	6279	45	6665	6578	5317	678	583*
GRAND TOTAL (A)+(B)+ (C) +(D)	9750	4262	374	6344	46	6764	7248	5857	746	645

* Excluding 2334 Criminal Cases brought to Trial File

B
7.1.17
DISTRICT & SESSIONS JUDGE, i/c
GAJAPATI, PARALAKHEMUNDI.